

By Fax/Speed Post/email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-4/1999/ 6026 /A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri S. Dey,  
District and Sessions Judge,  
Cachar, Silchar

Dated Guwahati the 12<sup>th</sup> October, 2018.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. JCD.II/VI/2018/2140 date 08.10.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from 14.10.2018 to 22.10.2018 to visit Jaipur via Kolkata and Delhi, has been ~~rejected~~/granted. The Addl. District and Sessions Judge, Cachar and in his absence the senior most Judicial Officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,

  
12/10/2018  
**DEPUTY REGISTRAR (ADMN.-I)**

Memo NO.HC.VII-4/1999/ /A, dated



Copy to:

1. The Addl. District and Sessions Judge, Cachar, for information and necessary action.

  
**DEPUTY REGISTRAR (ADMN.-I)**